## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 405 of 2017 in C.P. (I.B) No. 115/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

Name of the Company:

V. R Polyfeb Pvt Ltd.

V/s.

Umesh Ved (IRP) & Ors.

Section of the Companies Act:

Section 60 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

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2.

## <u>ORDER</u>

None present for Applicant. None present for Respondent in IA 405/2017.

Applicant sent adjournment letter.

Applicant is directed to send notice of date of hearing to the IRP and shall file proof of service.

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List the matter on 08.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of December, 2017.